

HARYANA VIDHAN SABHA

IV SESSION

BULLETIN NO. 7 Monday, the 14th March, 2011

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Monday, the 14th March, 2011 from 02.00 P.M. to 7.38 P.M.).

I. OBITUARY REFERENCES

The Parliamentary Affairs Minister made an obituary reference to the death of innocent people, who lost their lives in Tsunami Cyclone in Japan and also to the death of late :-

- i) Smt. Kamla Devi W/o late Sh. Ishwar Singh, Former Speaker of Haryana Vidhan Sabha and mother of Sh. Tejveer Singh, Ex-MLA.
- ii) Smt. Shanno Devi W/o late Sh. Fateh Singh, aunt of Dr. Raghubir Singh Kadian, a member of Haryana Vidhan Sabha.
- ii) Sh. Surat Singh, a great freedom fighter of Panipat.

and spoke for 2 minutes.

Dr. Ajay Singh Chautala, a member from the Indian National Lok Dal and Shri Anil Vij, a member from the Bhartiya Janata Party spoke for 3 & 2 minutes respectively.

Sh. Sampat Singh, a member from the treasury benches also spoke for 3 minutes.

The Chief Minister spoke for 1 minute.

The Speaker also associated himself with the sentiments expressed in the House and spoke for 2 minutes.

It was decided to send a message of condolence to the bereaved families.

The House stood in silence for two minutes as a mark of respect to the memory of the deceased.

II. QUESTIONS

- (a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
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20	12	--	--	28
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The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

- (b) Un-starred: 3

III. INFORMATION REGARDING VIPs

The Parliamentary Affairs Minister informed the House that Shri Sunil Jhakar, MLA, Punjab Vidhan Sabha, Shri Kulvir Singh Malik, Ex-Deputy Speaker, Haryana Vidhan Sabha and S/Shri Ram Kumar Gautam and Banta Ram Balmiki, Ex-MLAs, were sitting in the Speaker's Gallery to witness the proceedings of the House.

IV. CALLING ATTENTION NOTICES.

When enquired, the Speaker informed:-

- i) Shri Ajay Singh Chautala, MLA and two other members that notice of their calling attention motion No.17 regarding agreement between HSIIDC and Reliance signed in 2006 to develop a SEZ in Gurgaon-Jhajjar region, has been disallowed.
- ii) Smt. Kavita Jain, MLA that notice of her calling attention motion No.18 regarding increase of fee for sanction of construction of commercial buildings in the Municipal Corporation, Municipal Councils and Municipal Committees in the State, has been disallowed.

V. RESUMPTION OF GENERAL DISCUSSION ON BUDGET FOR THE YEAR 2011-12

General Discussion on the Budget Estimates for the year 2011-12 was taken place.

Shri Sampat Singh and Shri Balbir Pal Shah, members from the Treasury Benches, spoke for 41 and 18 minutes respectively.

Shri Prahlad Singh Gillakhera, Shri Dharambir Singh and Ms. Sharda Rathore, Chief Parliamentary Secretaries spoke 15, 20 and 20 minutes respectively.

Shri Ashok Kumar Arora and Shri Krishan Lal Panwar, members from the Indian National Lok Dal, spoke for 31 and 23 minutes respectively.

Shri Anil Vij, a member from the Bhartiya Janata Party, spoke for 30 minutes.

The Finance Minister, by way of reply, spoke for 60 minutes.

VI. WALK-OUTS

- i) During the discussion on Budget Estimates, Shri Anil Vij, a member from the Bhartiya Janata Party staged a walk out as a protest against not being given more time to speak on the Budget Estimates.
- ii) During the course of discussion on the Budget Estimates for the year 2011-12, all the members of Indian National Lok Dal and a member from Shiromani Akali Dal present in the House, staged a walk out as a protest against not being allocated the time proportionately to speak on the Budget Estimates.
- iii) During the course of reply by the Finance Minister on the Budget Estimates for the year 2011-12, Shri Mohmmad Illyas, a member of Indian National Lok Dal, staged a walk out as a protest against not being allowed to raise a point of order during the reply given by the Finance Minister.

VII. DISCUSSION AND VOTING ON DEMAND FOR GRANTS ON BUDGET 2011-12

As per past practice and to save the time of the House, all the demands for grants (Nos.1 to 45) on the order paper were deemed to have been read and moved together. The Members were requested to indicate the demand number on which they wish to raise discussion while speaking.

No member rose to speak.

Demand Nos.1 to 45 were put together and carried.

VIII. EXTENTION OF SITTING

The Speaker, with the sense of the House, extended the time of the sitting of the House as under :-

- (i) at 6.29 PM for 30 minutes.
- (ii) at 6.59 PM for 30 minutes.
- (iii) at 7.29 PM for 10 minutes.

The Deputy Speaker occupied the Chair from 3.59 P.M. to 4.09 PM and from 5.53 PM to 5.59 P.M.

The Sabha then adjourned till 10.30 A.M. on Tuesday, the 15th March, 2011.

CHANDIGARH
DATED 14TH March, 2011

SUMIT KUMAR
SECRETARY.